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15.	Kerala	15.01	5.61	17.03	5.87	103.97	69.17
16.	Madhya Pradesh	152.77	54.25	803.06	266.72	241.03	157.92
17.	Maharashtra	231.49	80.53	644.49	216.37	227.01	151.25
18.	Manipur	18.81	3.03	53.48	6.13	3.23	0.36
19.	Meghalaya	28.76	6.09	56.13	8.94	17.80	2.09
20.	Mizoram	2.21	0.64	6.66	0.96	1.86	0.25
21.	Nagaland	0.33	0.00	28.10	3.59	2.02	1.51
22.	Odisha	104.70	35.46	1197.06	398.80	405.00	266.90
23.	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00
24.	Punjab	7.16	2.88	59.34	36.39	34.23	37.49
25.	Rajasthan	306.78	107.15	1287.23	425.41	484.27	319.01
26.	Sikkim	2.54	0.34	5.90	1.23	0.39	0.05
27.	Tamil Nadu	99.76	58.90	560.44	193.34	111.85	77.68
28.	Telangana	34.80	14.39	157.53	55.72	83.16	48.24
29.	Tripura	15.74	4.04	52.89	6.51	4.49	0.53
30.	Uttar Pradesh	253.08	97.44	571.91	193.10	476.27	315.69
31.	Uttarakhand	36.29	5.91	71.67	8.74	44.60	5.09
32.	West Bengal	431.06	173.34	904.79	363.09	370.80	236.93
	Total	2761.87	1003.25	9370.47	3091.67	3912.18	2538.73

## Implementation of NRDWP

1303. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether under the National Rural Drinking Water Programme (NRDWP), which had been launched in 2013, it was estimated that 55 lpcd water would be made available to at least 50 per cent of rural population in the country by 2017;
- (b) if so, what is the physical progress till date and how much of funds have been released to various State Governments towards implementation of NRDWP since 2013, financial year-wise; and
- (c) whether the projection as per the NRDWP shall be achieved within the targeted time or it shall be extended further?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) No, Sir. As per the National Rural Drinking Water Programme (NRDWP), which was launched on 01.04.2009, the Ministry has taken target to ensure that at least 50% of rural households are provided with piped water supply with at least 55 lpcd by 2017.

However, at present Ministry is focussing on coverage of piped water supply with at least 40 litres per capita per day in order to provide the basic requirement of drinking water to the rural population. The States, however, have been permitted for taking higher norms of 55 lpcd or more as per their requirements, availability of water and finance.

(b) As on 23.11.2016, as reported by various States on the online portal of Ministry of Drinking Water and Sanitation (MDWS), there are 17,14,528 rural habitations in the country. Out of this 13,20,929 habitations are fully covered which are being provided safe drinking water with availability of 40 litres per capita per day (lpcd); 3,24,772 habitations are partially covered where availability of drinking water is less than 40 lpcd and 68,827 habitations are quality affected where drinking water is affected with at least one or more chemical contaminant. Further, in respect of piped water supply to rural population, coverage is 53%.

Year-wise details of funds released to various State Governments under NRDWP since 2013 are as under:-

Financial Year	Amount release (in ₹ crores)
2013-14	9640.28
2014-15	9191.22
2015-16	4264.58
2016-17	2234.38
(As on 23.11.2016)	

Providing drinking water is a dynamic process. Under National Rural Drinking Water Programme (NRDWP), targets for coverage of habitations depends on the funds allocation for that year. Several other factors like population increase, overexploitation of ground water sources, slippages of habitations etc. also have an effect on achievement of target. With the allocation of ₹ 5000 crore in the current year 2016-17 and after having Annual Action Plan meetings with the States and considering their achievements in previous years and present status of coverage there, the target for coverage of partially covered habitations and quality affected habitations under NRDWP for 2016-17 has been fixed as 44,023 and 12,812 habitations respectively.

Water being State subject, this Ministry provide technical and financial assistance to the State Government to achieve the targets set as stated above and for the same the Ministry has advised States to invest more funds from their State budget and further pool money from external assistance or borrowing from lending agencies.

## Target of construction of toilets

1304. SHRI NEERAJ SHEKHAR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of gap between actual number of toilets constructed and the number displayed on the Ministry's website, as per the reports of National Level Monitors, during the last year and the current year, so far, State-wise;
  - (b) the reasons for the same; and
- (c) the measures Government would take to ensure to achieve the target of actual construction of toilets instead of on papers and websites only?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) The National Level Monitors (NLMs) do a sample check and therefore, gap between the data uploaded by the States on the Ministry's website (which is a household level data with names of beneficiaries) and report of NLMs cannot be exactly gauged. However, the data of coverage as per Ministry's website and as per sample checks done by the NLMs during 2015-16 is given in the Statement (See below).

- (b) The reasons for the gap may be since per centage coverage as per NLM report is based on survey of sample households which may not be true representative of the entire coverage data.
- (c) Under Swachh Bharat Mission (Gramin), measures are taken to change behavior to stop open defecation and construct toilets. The IMIS of the programme has household level data with names in public domain. There is also facility of geotagged photos of toilets. Third party evaluation of programme is also done through independent agencies.

Statement Data of coverage as per Ministry's website and as per sample checks done by the NLMs during 2015-16

S1.	State/UT	% Coverage as per	% Coverage as per
No.		data uploaded by the	NLM Report
		States on the IMIS	
1	2	3	4
1.	Andhra Pradesh	43.57	49.05